

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :13/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M</u>				
<u>296-PARTHEARD-COURTCODE-DEBARPFUTP-11.05AM</u>				
1	SEBI Appeal	318/2019	Vital Communications Ltd. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	321/2019	Flare Finance India Limited Vs. SEBI	Chintan Sheth,CA i/b Chintan Sheth and Associates Kevic Setalvad, Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	442/2019	Master Finlease Ltd. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	444/2019	Shubha Jindhal Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.

17-PARTHEARD-COURTCODE-SELLSHARES-AT11.30AM

2	SEBI Appeal	31/2020	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley
---	-------------	---------	-------------------------------------------------------	-----------------

Sub Matter(Disposed) : Misc. Application/0000807/2021

Sub Matter(Disposed) : Misc. Application/0000904/2021

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :13/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	SEBI Appeal	23/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley Co. ELP
Sub Matter(Disposed) : Misc. Application/0000808/2021				
Sub Matter(Disposed) : Misc. Application/0000905/2021				

116-DISPOSAL-COURTCODE-LISTINGREJECTED-AT12NOON

3	SEBI Appeal	224/2019	Jyoti Ltd. Vs. BSE Ltd.	Ankit Lohia, Adv i/b Corporate Pleaders P.N.Modi,Sr. Adv. i/b The Law Point
---	-------------	----------	-------------------------------	--------------------------------------------------------------------------------------

376-DISPOSAL-COURT CODE-KRATOSPENALTY-12.05PM

4	SEBI Appeal	526/2019	Kratos Energy and Infrastructure Limited Vs. SEBI and Anr.	Alliance Law Anubhav Ghosh,Adv. i/b The Law Point
Sub Matter : Misc. Application/0000562/2021				
	Misc. Application	562/2021	Kratos Energy and Infrastructure Ltd. Vs. Securities and Exchange Board of India and Anr.	Alliance Law MKA and Co.
(Main Matter Number :SEBI Appeal/0000526/2019)				

35-DISPOSAL-COURTCODE-MANIPULATEDPRICE-AT-12.10 PM

5	SEBI Appeal	7/2020	Rajiv Kumar Agarwal and Anr. Vs. SEBI	Mr. Ashok Juneja, Advocate Vishal Kanade,Adv. i/b The Law Point
---	-------------	--------	---------------------------------------------	--------------------------------------------------------------------------

230-DISPOSAL-COURTCODE-DIRECTORPANCARD-AT 12.15PM

6	SEBI Appeal	424/2020	Chandrasen Bhise Vs. SEBI	Ms. Shradha Achliya, Advocate Mr. Shyam Mehta, Senior Advocate
Sub Matter : Misc. Application/0000417/2020				
Sub Matter : Misc. Application/0000486/2020				
Sub Matter : Misc. Application/0000556/2021				

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :13/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	417/2020	CHANDRASEN BHISE- STAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000424/2020)	Ms. Shradha Achliya, Adv i/bJinal Garasia,Advocate
	Misc. Application	486/2020	CHANDRASEN BHISE- STAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000424/2020)	
	Misc. Application	556/2021	CHANDRASEN BHISE- STAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000424/2020)	

44-ADMDISPOSAL-EXPARTEPENALTY-AT-12.20PM

7	SEBI Appeal	426/2020	POWERHOUSE FITNESS LTD.AND OTHERS Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001159/2021	HARSH KESARIA, ADVOCATE
---	-------------	----------	-----------------------------------------------------------------------------------------------------------	----------------------------

294-ADMDISPOSAL-COURTCODE-TRANSFERSHARES-AT11.35AM

8	SEBI Appeal	442/2020	Jiger Shah Vs. SEBI Sub Matter : Misc. Application/0000063/2021	Corporate Attorneys The Law Point
	SEBI Appeal	385/2020	Dilip Shah Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	386/2020	Jiger Shah Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	443/2020	Dilip Shah Vs. SEBI	Corporate Attorneys The Law Point

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :13/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	63/2021	Dilip Shah Vs. SEBI	Corporate Attorneys The Law Point
(Main Matter Number :SEBI Appeal/0000443/2020)				
	SEBI Appeal	98/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	99/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	427/2021	MOHAMMAD RAFI AND ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0000618/2021				
	SEBI Appeal	428/2021	MOHAMMAD RAFI and ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0000619/2021				
	SEBI Appeal	429/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
	SEBI Appeal	430/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
Sub Matter(Disposed) : Misc. Application/0000621/2021				
<u>345-DISPOSAL-COURTCODE-PARALLELPROCEEDINGS-12.30PM</u>				
9	Misc. Application	102/2021	MBL AND COMPANY LTD.-STAY APPLICATION Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000494/2020)				

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :13/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	494/2020	MBL AND COMPANY LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000102/2021		
	SEBI Appeal	4/2021	MBL AND COMPANY LTD. Vs. SEBI	Prakash Shah and Associates

175-DISPOSAL -COURTCODE-PLEGGEEDPROCEEDS-AT 12.35PM

10	SEBI Appeal	179/2021	Ajay Dalmia Vs. SEBI	Mr. Shyam Mehta, Senior Advocate
Sub Matter(Disposed) :		Misc. Application/0001205/2021		